

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 199 of 2012 &
IA No. 322 of 2012**

Dated : 26th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The South Indian Sugar Mills Asson. Tamil Nadu & Ors. ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent (s) : Mr. S. Vallinayagam, Advocate

ORDER

We have heard the learned counsel for the parties. Written submissions have been filed by the Commission as well as the distribution company after serving copy on the other side. The Appellant is directed to file written submissions on or before 6th May, 2013 after serving copy on the other side.

Post the matter for reporting compliance and filing further submissions, if any, **on 8th May, 2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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